

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**

**ITEM No.03**  
**I.A.Nos.105/2021 &**  
**447/2020 in**  
**C.P.(IB)No.137/BB/2019**

**IN THE MATTER OF:**

M/s. India Renewable Energy Development Ltd. ... Petitioner  
v.  
M/s. Nobel Inspat & Energies Ltd. ... Respondent

**Order Under Section 7 of Insolvency and Bankruptcy Code, 2016**

**Order delivered on 18.09.2021**

**ORDER**

Due to some technical problem, there is no Court sitting on 18.09.2021.

Therefore, C.P.(IB)No.137/BB/2019 is adjourned to **01.10.2021**.

**BY ORDER**

  
**COURT OFFICER**

Shruthi